

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/2176/2025	MANOJ BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /396 /2024 () //	
2	D-BLAPL/2178/2025	SK. RAJIT @ RAJA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /555 /2020 () //	
3	D-BLAPL/2180/2025	ABHIMANYU DAS @ NANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /182 /2024 () //	
4	D-BLAPL/2184/2025	ABHIJIT PANDA @ AVIJIT PANDA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /407 /2024 () //	
5	D-BLAPL/2186/2025	KRISH @ MADHUSUDAN HARIJAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	NABARANGAPUR TOWN /405 /2024 () //	
6	D-BLAPL/2191/2025	TARU @ CHATURA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /49 /2014 () //	
7	D-BLAPL/2192/2025	SUSANTA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /214 /2024 () //	
8	D-BLAPL/2193/2025	ANANGA UDAYA BAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /17 /2019 () //	
9	D-BLAPL/2200/2025	RANJAN JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 () //	
10	D-BLAPL/2201/2025	AJIT SETHI @ AJIT KUMAR SETHI @ BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /420 /2024 () //	AOD20240000242C202500013
11	D-BLAPL/2202/2025	DEBENDRA JENA @ DEBA VS STATE OF ODISHA	AKASH BHUYAN VS	SINGLA /207 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/2203/2025	AJIT KUMAR SETHI@AJITA SETHI@BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /422 /2024 () //	AOD20240000242C202500014
13	D-BLAPL/2209/2025	GOREKHA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /79 /2023 () //	
14	D-BLAPL/2210/2025	BASANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /11 /2024 () //	
15	D-BLAPL/2211/2025	AJIT KUMAR SETHI@AJIT SETHI@ BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /431 /2024 () //	AOD20240000242C202500015
16	D-BLAPL/2212/2025	SAPAN KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
17	D-BLAPL/2213/2025	NIROD KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /79 /2023 () //	
18	D-BLAPL/2218/2025	AMAR THELA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /29 /2016 () //	AOR20220001648C202500008
19	D-BLAPL/2219/2025	JIBAN MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /388 /2019 () //	
20	D-BLAPL/2221/2025	PINKU @ BISWAJEET NATH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /280 /2024 () //	
21	D-BLAPL/2225/2025	BAPUN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /304 /2023 () //	
22	D-BLAPL/2226/2025	ABHIMANYU TRIPATHY @ NANA VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	KHANDAGIRI P.S. /546 /2024 () //	
23	D-BLAPL/2229/2025	BIRA @ BAJRANGI MOHAKUD	DALIRANI BEHURAY	SARAT /66 /2024	

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
24	D-BLAPL/2230/2025	VS STATE OF ODISHA P.RAHUL PATRA	VS LALATENDU SAMANTARAY	() // GOLANTHARA (BERHAMPUR) /114 /2024	
25	D-BLAPL/2231/2025	VS STATE OF ODISHA SANJAY SINGH	VS LALATENDU SAMANTARAY	() // KHALLIKOTE /119 /2019	
26	D-BLAPL/2232/2025	VS STATE OF ODISHA BINESWAR GIRI	VS BIRENDRA KUMAR PARDHI	() // GHAGARBEDA /50 /2023	
27	D-BLAPL/2241/2025 BLAPL/780/2025	VS STATE OF ODISHA ABHINAY SAKET	VS SARAT KUMAR JENA	() // / 0	SPECIAL JUDGE, TITLAGARH(Balangir)
28	D-BLAPL/2246/2025	VS STATE OF ODISHA KALIA @ GANESWAR NAIK	VS CHIRANJIB ROUT	() // 2(A)CC/0000001/2025	KHAMAR /117 /2024
29	D-BLAPL/2248/2025	VS STATE OF ODISHA JUGAL SANDHA	VS GURU PRASAD PANDA	() // BAUNISUNI /141 /2024	
30	D-BLAPL/2250/2025	VS STATE OF ODISHA GOURAHARI PRADHAN	VS SURYAKANTA DWIBEDI	() // / 0	
31	D-BLAPL/2252/2025	VS STATE OF ODISHA MAHENDRA LUHA @ MAHENDRA GANDA @ LUHA	VS SURYAKANTA DWIBEDI	() // DEOGAON /291 /2024	
32	D-BLAPL/2259/2025	VS STATE OF ODISHA SATYABRATA SAHOO	VS DEBASISH SAMAL	() // JAGATPUR /403 /2024	
33	D-BLAPL/2264/2025	VS STATE OF ODISHA SARAT PARIDA	VS JYOTIRMAYA SAHOO	() // KHALLIKOTE /149 /2000	
34	D-BLAPL/2265/2025	VS STATE OF ODISHA RABI SAHOO	VS JYOTIRMAYA SAHOO	() // KHALLIKOTE /575 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/2267/2025	STATE OF ODISHA PRAVAT CHANDRA SAHOO @ TUTU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /413 /2024 ()	
36	D-BLAPL/2269/2025	STATE OF ODISHA KALIA SAHU VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /435 /2024 ()	
37	D-BLAPL/2272/2025	STATE OF ODISHA PINTU @ PINTA LENKA VS	BIPIN KUMAR NAYAK VS	// GOP /133 /2023 ()	
38	D-BLAPL/2273/2025	STATE OF ODISHA MOHAN DAS VS	KALPATARU MISHRA VS	// / 0 ()	
39	D-BLAPL/2278/2025	STATE OF ODISHA CHINTAMANI SAHU VS	JULU KHANSAMA VS	// RENGALI (SAMBALPUR) /212 /2022 ()	
40	D-BLAPL/2280/2025	STATE OF ODISHA SESHADEBA BARAL VS	RAMAKANTA DAS VS	// DHAULI PS /254 /2023 ()	
41	D-BLAPL/2282/2025	STATE OF ODISHA PRADHAN BADARA VS	BIJAY KUMAR BEHERA VS	// / 0 ()	
42	D-BLAPL/2284/2025	STATE OF ODISHA CHOUDHURY @ CHOUDHURY DHIBAR VS	AMLAN MOHANTY VS	// BAMBARI /164 /2023 ()	
43	D-BLAPL/2286/2025	STATE OF ODISHA KINTU MALLICK VS	BIJAY KUMAR BEHERA VS	// / 0 ()	
44	D-BLAPL/2288/2025	STATE OF ODISHA PRAKASH KUMAR NAIK VS	BIJAY KUMAR BEHERA VS	// / 0 ()	
45	D-BLAPL/2289/2025	STATE OF ODISHA SUNIL @ SARAT @ SABYASACHI PANDA VS	MRUGANKA MAULI PATNAIK VS	// TARASINGI /13 /2008 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/2290/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NAYAGARH /42 /2008 () //	
47	D-BLAPL/2291/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NAYAGARH /44 /2008 () //	
48	D-BLAPL/2292/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NAYAGARH /8 /2008 () //	
49	D-BLAPL/2293/2025	DEBI PRASAD SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
50	D-BLAPL/2294/2025	SRIKANT DAS VS STATE OF ODISHA	DEBASNAN DAS VS	ERASAMA /75 /2024 () //	
51	D-BLAPL/2296/2025	SWADHIN DIGAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PATKURA /227 /2024 () //	
52	D-BLAPL/2299/2025	RATAN KATA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /169 /2022 () //	
53	D-BLAPL/2305/2025	AKSHYA @ AKHAYA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /2 /2025 () //	
54	D-BLAPL/2306/2025	LALBABU SINGH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500010
55	D-BLAPL/2307/2025	MANGAL SOY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /183 /2024 () //	
56	D-BLAPL/2308/2025	ABANI BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /621 /2024 () //	
57	D-BLAPL/2309/2025	MANGULI BEHERA	MANAS KUMAR CHAND	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/2316/2025	MILAN @ACHYUT KUMAR SAHOO	MANAS RANJAN BEHERA	KEONJHAR TOWN /576 /2024	AOR20220001297C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/2317/2025	MILAN @ACHYUT KUMAR SAHOO	MANAS RANJAN BEHERA	KEONJHAR SADAR /534 /2024	AOR20220001297C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/2318/2025	KALU @ SATYANARAYAN BEHERA	BIKRAM CHANDRA GHADEI	PURI TOWN /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/2321/2025	SUNIL HANS	ABHILASH MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/2323/2025	CHANDAN SINGH	SOUMYA RANJAN DAS	CHHEND /92 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/2324/2025	MILAN @ ACHYUT KUMAR SAHOO	MANAS RANJAN BEHERA	KEONJHAR TOWN /516 /2024	AOR20220001297C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/2325/2025	JEET BADAIAK	SOUMYA RANJAN DAS	PLANTSITE /1014 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/2328/2025	JAGAN NAYAK	SATYAJIT DAS	BADAMBADI /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/2330/2025	BASIR ANSARI	DUSHMANTA SAHOO	ADVA /60 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/2828/2025	PREMANANDA NAYAK	ADV.	/ /	
		VS	VS	()	
		MALATI NAYAK		//	
68	D-CMP/2683/2025	BISWARANJITA SAHOO	GYANALOKA MOHANTY	/ /	AOR20220001691C202500001
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/2702/2025	RANJAN KUMAR PRADHAN NARAYAN PATRA VS PARSURAM PATRA	HRUDANANDA MOHAPATRA VS	// // 0 //	
70	D-CMP/2735/2025	SURU MURMU VS BAD SRIMATI MARANDI	SOURAV BHUYAN VS	// 0 //	
71	D-CMP/2875/2025	HADIA SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500021
72	D-CMP/2878/2025	RAJIB KUMAR PUJHARI VS JYOTSHNA SAHU	LAXMINARAYAN PATEL VS	// 0 //	
73	D-CONTC/2693/2025	SECY, JAGA KALIA SHAKTI WSHG VS DILIP ROUTRAI, I.A.S., THE COLLECTOR AND DISTRICT MAGISTRATE	ADV VS	// 0 //	AOR20220001207C202500009
74	D-CONTC/2705/2025	SNEHALATA SAHOO VS DEBASIS ROUT,TAHASILDAR,JAJPUR	ADV. VS	// 0 //	
75	D-CONTC/2714/2025	ASHISH RANJAN MALI VS NITESH WADHWANI,IPS	ADV. VS	// 0 //	
76	D-CONTC/2717/2025	NIRANJAN PRADHAN VS SATYABRATA SAHU,IAS	SOBHANA SAHOO VS	// 0 //	
77	D-CONTC/2719/2025	PRAKASH CHANDRA SETHI VS YOGESH BAHADUR KHURUNIA,IPS	ADV. VS	// 0 //	
78	D-CONTC/2720/2025	DR. DHANESWAR SAHOO VS N.R SEKAR RAJU, UNDER SECRETARY, GOVT. OF INDIA, MINISTRY OF HOME AFFAIRS, NEW DELHI	SOBHANA SAHOO VS	// 0 //	
79	D-CONTC/2722/2025	BANABIHARI MAHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/2723/2025	PRATIVA SRICHANDAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
81	D-CONTC/2726/2025	RAMANARAYAN MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
82	D-CONTC/2727/2025	GOPAL KRUSHNA RAY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
83	D-CONTC/2731/2025	SAROJIN TRIPATHY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
84	D-CONTC/2745/2025	FAKIR MOHAN DAS VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
85	D-CONTC/2747/2025	GYANENDRA KUMAR VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
86	D-CONTC/2748/2025	SOUMYARANJAN MAHANTA VS GOURI RANI NAIK,DISTRICT EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //	
87	D-CONTC/2750/2025	PARBATI MAHANTA VS GOURI RANI NAIK,DISTRICT EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //	
88	D-CONTC/2754/2025	BHABESH BAL VS BASANTA KUMAR NAYAK,DISTRICT EDUCATION OFFICER,KENDRAPARA	ADV. VS	// 0 //	
89	D-CONTC/2756/2025	NABAKISHORE SAHOO VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION, BBSR,ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
90	D-CONTC/2760/2025	PRANABANDHU BEHERA VS MANOJ KUMAR PRADHAN,OAS,TAHASILDAR,KISHORENAGAR,ANGUL	ADV. VS	// 0 //	
91	D-CONTC/2840/2025	PRANAYA KUMAR MALLICK	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/2843/2025	PRAMOD KUMAR SARANGI,DISTRICT EDUCATION OFFICER,KANDHAMAL RAMAKANTA BEHERA	ADV.	//	
		VS	VS	()	
93	D-CONTC/2877/2025	SHALINI PANDIT, IAS DHARMU DANSANA	ADV.	//	
		VS	VS	()	
94	D-CONTR/2198/2025	SIBA PRASAD TRIPATHY,DEPUTY CHIEF ENGINER-CUM-LAND ACQUISITION OFFICER,JHARSUGUDA SUBASH CHANDRA PANDA	CHITTA RANJAN BAL	/ /0	
		VS	VS	()	
95	D-CRLA/2188/2025	RADHA RANI PANDA DEBENDRA MOHANTA	PRASANNA KUMAR MISHRA	GONDIA /216 /2024	
		VS	VS	()	
96	D-CRLA/2233/2025	STATE OF ODISHA PRAKASH NAYAK	DIGAMBAR SETHI	KORAPUT TOWN /144 /2023	
		VS	VS	()	
97	D-CRLA/2268/2025	STATE OF ODISHA ASWINI KHARSEL @ PATEL	SUBODH KUMAR MOHANTY	JHARSUGUDA /64 /2010	
		VS	VS	()	
98	D-CRLA/2275/2025	STATE OF ODISHA NARAYAN MAHARANA	JYOTIRMAYA SAHOO	GOPALPUR /79 /2022	
		VS	VS	()	
99	D-CRLA/2300/2025	STATE OF ODISHA RABINARAYAN PANDA	BIRENDRA KUMAR PARDHI	OUPADA /3 /2025	
		VS	VS	()	
100	D-CRLA/2304/2025	STATE OF ODISHA SURAJ LAKRA	DEBASNAN DAS	BARGAON /23 /2015	
		VS	VS	()	
101	D-CRLA/2327/2025	STATE OF ODISHA SUJAY MALLICK	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
102	D-CRLLP/2283/2025	STATE OF ODISHA STATE OF ODISHA	CHITTA RANJAN SWAIN, A.G.A.	RAMAGIRI /37 /2022	LOD20240000172C202500057
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLLP/2322/2025	JAYADEB ANANDA NIRANJAN SAHOO VS	SIVA SANKAR CHAINI VS	// / /0 ()	
104	D-CRLMA/2337/2025	SATYANARAYAN BAL KHILO RANJU@CHANTI@BISHANT@BINGSHANTA VS	PRASANTA KUMAR JENA VS	// / /0 ()	
105	D-CRLMC/2171/2025	UNION OF INDIA SANKAR LAMA@AMAR KUMAR BAHADUR VS	MANORANJAN PADHY VS	// SEMILLIGUDA /14 /2021 ()	AOD20220003086C202500025
106	D-CRLMC/2173/2025	STATE OF ODISHA PRASANTA @ PRATAP KUMAR SATAPATHY VS	LAMBODAR ACHARI VS	// NALCO /132 /2021 ()	
107	D-CRLMC/2177/2025	STATE OF ODISHA PRASANTA @ PRATAP KUMAR SATAPATHY VS	LAMBODAR ACHARI VS	// NALCO /180 /2021 ()	
108	D-CRLMC/2179/2025	STATE OF ODISHA PRASANT@PRATAP KUMAR SATAPATHY VS	LAMBODOR ACHARI VS	// NALCO /181 /2021 ()	
109	D-CRLMC/2181/2025	STATE OF ODISHA PRASANTA @ PRATAP KUMAR SATAPATHY VS	LAMBODAR ACHARI VS	// NALCO /224 /2021 ()	
110	D-CRLMC/2183/2025	STATE OF ODISHA PRASANTA@PRATAP KUMAR SATAPATHY VS	LAMBODOR ACHARI VS	// ANGUL SADAR PS /556 /2021 ()	
111	D-CRLMC/2189/2025 CRLMC/300/2025	STATE OF ODISHA SASHANKA SHEKHAR MOHANTY VS	SATYABRATA MOHANTY 1 VS	// AIR FIELD P.S. /320 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000981/2024	
112	D-CRLMC/2190/2025	STATE OF ODISHA BAIRI REDDY @ B.BAIRI REDDY VS	PRASANNA KUMAR MISHRA VS	// SONEPUR /309 /2023 ()	
113	D-CRLMC/2195/2025	STATE OF ODISHA AJU @ SK AZARUDDIN VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /62 /2016 ()	AOD20240000547C202500013
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/2208/2025	GANGADHAR LENKA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BALASORE VIGILANCE /30 /2013 () //	
115	D-CRLMC/2214/2025	SAROJ PARABHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /138 /2012 () //	
116	D-CRLMC/2215/2025	RAMESH CHANDRA MAHALIK VS STATE OF ODISHA	NISHIKANT MISHRA VS	BALASORE VIGILANCE /30 /2013 () //	
117	D-CRLMC/2220/2025	BANAMAALI MAHAKUD VS STATE OF ODISHA	RAMDAS ACHARY VS	JAKHAPURA /70 /2013 () //	
118	D-CRLMC/2224/2025	SANTOSH MAHAKUDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /347 /2023 () //	
119	D-CRLMC/2228/2025	BINOD CHANDRA SAHOO VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	CHAULIAGANJA /135 /2018 () //	
120	D-CRLMC/2235/2025	BIDYADHAR DALABEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP /35 /2010 () //	
121	D-CRLMC/2243/2025	NARASIMHA@NARASIGHA PRADHAN VS STATE OF ODISHA	KAILASH SETHI VS	BOLANGIR TOWN /3 /2010 () //	AOR20220002545C202500001
122	D-CRLMC/2244/2025	MANJU SETHI VS STATE OF ODISHA	SIMANCHAL CHOUDHURY VS	SHERAGADA /205 /2023 () //	AOR20220002545C202500002
123	D-CRLMC/2247/2025	OKIL SEIKH@OKIL SEKH@UKIL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /342 /2015 () //	
124	D-CRLMC/2251/2025	ASHOK JENA @ BAYA @ ASHOK @ BAIDHAR JENA @ VS STATE OF ODISHA	ASHOK KUMAR JENA @ VS	SORO /39 /2016 () //	
125	D-CRLMC/2253/2025	MINAKETAN BEHERA	BHABANI SHANKAR DASPARIDA	ANGUL TOWN /202 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/2262/2025	SHASHANKA SEKHAR @ SASANKA SAHU	BHOJRAJ SETH	SOHELLA /137 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/2266/2025	SHUVAM SUGYAN SAMANTARY	DIPTI MOHAPATRA	NAYAGARH /214 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/2271/2025	TUNU SARAF	SURYA NARAYAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/2311/2025	PRAHALADA SWAIN	SANJIT MISHRA	ASTARANGA /6 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/2319/2025	MUSA@KISHORE CHANDRA BEHERA	UMAKANT MAHAPATRA	KODALA /63 /2014	AOR20230000315C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/2187/2025	SASMITA SETHI	KSHIROD KUMAR ROUT	AUL /684 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/2234/2025	BHARATI SAHU	SANTOSH KUMAR MAHANTY	POLASARA PS /694 /2024	AOD20240000242C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/2236/2025	BALESWAR MANGARAJ	TAPAN KUMAR BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/2285/2025	SABITRI NAYAK	PRAKASH CHANDRA DASH	RAJNAGAR /6 /2025	AOD20240000547C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/2277/2025	BIDYADHAR MAJHI	SOUBHAGYA SWAIN	/ /	AOR20220001296C202500003
		VS	VS	()	
		THE BRANCH MANAGER, KEONJHAR CO OPERATIVE BANK LTD		//	
136	D-CRLREV/2315/2025	SUSHANT SAMAL	SANJIB KUMAR BHANJADEO	JAGATSINGPUR /810 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/2320/2025	STATE OF ODISHA NARENDRA RAY CHOUDHURY @ NARENDRA KUMAR CHOUDHURY	SAURAB KUMAR MISRA	// DHENKANAL TOWN /29 /2000	
		VS	VS	()	
138	D-FAO/2706/2025	STATE OF ODISHA LEGAL MANAGER(T.P. CELL),CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	()	
139	D-FAO/2755/2025	DEBANANDA SAHU EXECUTIVE ENGINEER,BERHAMPUR ELECTRICAL DEPARTMENT,CUTTACK	DEBENDRANATH MOHANTY	//	
		VS	VS	()	
140	D-FAO/2770/2025	KUMARI SETHI EMPLOYEES STATE INSURANCE CORPORATION ORISSA	ABHIR PRASAD RAY	//	
		VS	VS	()	
141	D-FAO/2797/2025	M/S. EAST COAST NUTRITION AND CHEMICALS, CUTTACK EXECUTIVE OFFICER,RAJGANGPUR MUNICIPALITY	SUNANDA KUMAR SATAPATHY	//	
		VS	VS	()	
142	D-FAO/2871/2025	ANITA MAJHI BHASKAR CHANDRA PATTNAIK	SMITA RANJAN PATNAIK	//	
		VS	VS	()	
143	D-MACA/2740/2025	BIDYUT PRAVA PATTNAIK SUDHASHREE PATTNAIK	AKSHAYA KUMAR PATI	//	
		VS	VS	()	
144	D-MACA/2847/2025	PUSPALATA ROUT KESHAB PRUSTY	BISWAJIT MOHANTY	//	
		VS	VS	()	
145	D-MACA/2849/2025	AMULI SAHOO SUJATA SAMAL	ARPIT SARANGI	//	
		VS	VS	()	
146	D-MACA/2868/2025	POONAM SINGH KALYANI MALAKAR	ARPIT SARANGI	//	
		VS	VS	()	
147	D-MATA/2761/2025	NANDA KISHORE SAHU RUKMINI SAHOO	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		DEBABRATA SAHOO		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MATA/2841/2025	NUPURA BHOI@ ARATI VS RANJAN KUMAR BHOI	SISIR KUMAR PUROHIT VS	// ()	
149	D-OTAPL/2703/2025	M/S A.K.DAS ASSOCIATES LTD.,BBSR VS COMMISSIONER OF G.S.T.,BBSR	JNANESH MOHANTY VS	// ()	
150	D-RSA/2804/2025	SATYABHAMA SATPATHY VS BILASINI DEVI	BIKRAM RATH VS	// ()	
151	D-RSA/2821/2025	GOLAPA MOHANTA VS PATI MOHANTA	SUSANTA KUMAR DASH, (SR.ADV.) VS	// ()	
152	D-RSA/2832/2025	BIJAYALAXMI DAS VS PUSPALATA DAS@MAHARANA	AMIT PRASAD BOSE VS	// ()	
153	D-RSA/2834/2025	BIJAYALAXMI DAS VS PUSPALATA DAS@MAHARANA	AMIT PRASAD BOSE VS	// ()	
154	D-RSA/2837/2025	RUPANANDA PRADHAN VS RASABANDA PRADHAN	AMIT PRASAD BOSE VS	// ()	
155	D-RVWPET/2817/2025	KUMUDINI BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// ()	
156	D-RVWPET/2869/2025	STATE OF ODISHA VS NANDIGHOSH BEHERA	PRAVAT KUMAR PANDA, A.S.C. VS	// ()	LOD20240000194C202500055
157	D-RVWPET/2889/2025	RAJALAXMI BALABANTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
158	D-RVWPET/2890/2025	ANIL KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
159	D-TRPCRL/2314/2025	SANGRAM KESHARI SAHU	MANORANJAN MUDULI	//	AOD20240000388C202500001

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/2678/2025	VARSHA DASH STATE OF ODISHA	ARABINDA TRIPATHY, A.G.A.	//	LOD20240000172C202500054
		VS	VS	()	
161	D-WA/2679/2025	DHARMENDRA PATI STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//	LOD20240000200C202500053
		VS	VS	()	
162	D-WA/2680/2025	RAJANI NANDA STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	//	LOD20240000194C202500052
		VS	VS	()	
163	D-WA/2681/2025	MADAN GOPAL NANDI STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000172C202500053
		VS	VS	()	
164	D-WA/2682/2025	BIJAY KUMAR PARIDA TIRTHA CHARAN PATRA	BHARAT JALLI	//	AOD20240000581C202500005
		VS	VS	()	
165	D-WA/2696/2025	STATE OF ODISHA RANJIT KUMAR MEHER	SUJATA JENA	//	
		VS	VS	()	
166	D-WA/2699/2025	STATE OF ODISHA DEBENDRA NATH BEHERA	AGASTI KANUNGO	//	
		VS	VS	()	
167	D-WA/2744/2025	STATE OF ODISHA STATE OF ODISHA	SANJAY RATH, A.G.A.	//	LOD20240000172C202500055
		VS	VS	()	
168	D-WA/2759/2025	EVENLINA HEMRAM STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000172C202500056
		VS	VS	()	
169	D-WA/2764/2025	BINOD KUMAR HEMBRAM STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	//	LOD20240000194C202500053
		VS	VS	()	
170	D-WA/2776/2025	PRATAP RUDRA PARIJA STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202500054
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/2795/2025	SARASWATI SWAIN STATE OF ODISHA VS	JATESWAR NAYAK, A.G.A. VS	// // ()	LOD20240000194C202500054
172	D-WA/2800/2025	ARADHYA PRADHAN PANCHANAN MAHANA VS	PRASANTA KUMAR PANDA VS	// // ()	AOD20230000737C202500003
173	D-WA/2851/2025	STATE OF ODISHA CUTTACK CENTRAL CO-OP. BANK LTD.,CUTTACK	DR. PATANJALI TRIPATHY VS	// // ()	
174	D-WP(C)/2684/2025	THE JOINT LABOUR COMMISSIONER CUM APPELLATE AUTHORITY,BBSR JITENDRA SAHOO VS	SITANSU MOHAN SINGH VS	// // ()	
175	D-WP(C)/2685/2025	STATE OF ODISHA SANGHAMITRA PANIGRAHI VS	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202500003
176	D-WP(C)/2686/2025	STATE OF ODISHA TRIPURARI RATHA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()	
177	D-WP(C)/2687/2025	STATE OF ODISHA LAXMINARAYAN HOTA VS	PRADEEP KUMAR NATH VS	// // ()	AOR20220002380C202500002
178	D-WP(C)/2688/2025	BINAPANI HOTA M/S. K.P. SUGANDH LIMITED, SAMBALPUR VS	RAJESH PATRA VS	// // ()	
179	D-WP(C)/2689/2025	CHIEF COMNR OF CT AND GST, ODISHA, CUTTACK SIDDHARTHA SWARUP JENA VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500008
180	D-WP(C)/2690/2025	LITUSHREE JENA LIJA MOHANTY VS	ARUN KUMAR PATRA VS	// // ()	
181	D-WP(C)/2691/2025	STATE OF ORISSA NIRANJAN ROUT VS	SUJATA JENA VS	// // ()	
		THE VICE CHANCELLOR , UTKAL UNIVERSITY , VANI VIHAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/2692/2025	MOHAN KUMAR DAS VS THE DIRECTOR OF ACCOUNTS (POSTAL), CUTTACK	ARUPANANDA GOSWAMY VS PARSURAM PARIJA	// 0 //	
183	D-WP(C)/2694/2025	ARAKHITA JENA VS STATE OF ODISHA	PARSURAM PARIJA VS PRATAP KUMAR BEHERA	// 0 //	
184	D-WP(C)/2695/2025	DR.SATYAPRIYA DASH VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS PRINCE PATNAIK	// 0 //	
185	D-WP(C)/2697/2025	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	PRINCE PATNAIK VS NIRANJAN LENKA	// 0 //	
186	D-WP(C)/2698/2025 WP(C)/2238/2025	PROMOD BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS RUDRA NARAYAN PARIJA	// 0 //	
187	D-WP(C)/2700/2025 WP(C)/2234/2025	M/S ADITYA ENTERPRISER, CUTTACK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS MANAS PATI	// 0 //	
188	D-WP(C)/2701/2025	RAJAKISHORE SAHOO VS SECY, AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.	MANAS PATI VS AMITAV TRIPATHY	// 0 //	AOR20220001535C202500012
189	D-WP(C)/2704/2025 WP(C)/2261/2025	DIVYANSHU AGRAWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS SRINIBASH SATAPATHY	// 0 //	
190	D-WP(C)/2707/2025	RINA RANI MUDULI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS PRASANT KUMAR KHUNTIA	// 0 //	
191	D-WP(C)/2708/2025	SNEHALATA SAHOO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS KABIRAJ PRADHAN	// 0 //	
192	D-WP(C)/2709/2025	MANORAMA PRADHAN VS COMPETENT AUTHORITY CUM SPECIAL LAND ACQUISITION OFFICER, KHURDA	KABIRAJ PRADHAN VS SAPAN KUMAR PAL	// 0 //	
193	D-WP(C)/2710/2025	KUNDA LATA SIKHA	SAPAN KUMAR PAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/2711/2025	KADAMBATI MALLICK	ASHIT KUMAR DASH	//	
	WP(C)/2231/2025	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/2712/2025	JOGESH CHANDRA SHARMA	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/2713/2025	PRASANNA KUMAR JAGADALA	SAMARENDRA BAHADUR	//	
	WP(C)/2229/2025	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/2715/2025	RAJANIKANTA SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/2716/2025	MAMITA DIGAL	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/2718/2025	JANENDRA PRASAD BEHERA	KUNJA SUNDAR DAS	//	
		VS	VS	0	
		MANAGER EAST COST RAILWAY , CHANDRASEKHARPUR		//	
200	D-WP(C)/2721/2025	M/S. SARITA KERKETTA, BALIGUDA, KANDHAMAL	ITISHREE TRIPATHY	//	
		VS	VS	0	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, PHULBANI CIRCLE, KANDHMAL		//	
201	D-WP(C)/2724/2025	KRUSHNA CHANDRA SETHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/2725/2025	RABINDRA KUMAR PATTANAİK	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/2728/2025	SANYASI SETHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/2729/2025	PRAMOD JENA	MAMATA MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/2730/2025	STATE OF ODISHA SASANKA SEKHAR DAS VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //	
206	D-WP(C)/2732/2025	ARUNA KUMAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
207	D-WP(C)/2733/2025	SHANKARLAL SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
208	D-WP(C)/2734/2025	DR.BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
209	D-WP(C)/2736/2025	BIKASH RANJAN ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
210	D-WP(C)/2737/2025	DR.UMESH KUMAR SAHU VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
211	D-WP(C)/2738/2025	DR.KISHORE HARI BADATYA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
212	D-WP(C)/2739/2025	DR.MANORAMA SAMANTA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
213	D-WP(C)/2741/2025	SUCHITRA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
214	D-WP(C)/2742/2025 WP(C)/2242/2025	DR.PREETAM @ PRITAM KUMAR KAR VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
215	D-WP(C)/2743/2025 WP(C)/2257/2025	DR. NIVEDITA SAHU VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/2746/2025	LINGARAJ NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
217	D-WP(C)/2749/2025	SULOCHANA ROUT VS TAHASILDAR , PURI	TAPAN KUMAR MANDAL VS	// 0 //	
218	D-WP(C)/2751/2025	ARULYA CHANDRA DAS VS COMMISSIONER OF ENDOWMENT, ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //	
219	D-WP(C)/2752/2025	GADADHAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
220	D-WP(C)/2753/2025	PUSPANJALI ACHARYA VS TAHASILDAR , PURI	TAPAN KUMAR MANDAL VS	// 0 //	
221	D-WP(C)/2757/2025	BHAGIRATHI SUNDARA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
222	D-WP(C)/2758/2025	BIHARI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
223	D-WP(C)/2762/2025	NINUMA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500017
224	D-WP(C)/2763/2025	PARBATI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500018
225	D-WP(C)/2765/2025	KRUSHNA CHANDRA ACHARYA VS THE PRINCIPAL SECY, DEPT. OF INDUSTRIES, GOVT. OF ODISHA, BBSR	SANJIB KHANDAYATRAY VS	// 0 //	
226	D-WP(C)/2766/2025	DR.LAXMIKANT SAHOO @ LAXMIKANTA SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //	
227	D-WP(C)/2767/2025	LALIT KUMAR NIAL	ALOK KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/2247/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/2768/2025	SUBHASISH MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
229	D-WP(C)/2769/2025 WP(C)/2250/2025	PITAMBAR SAGARIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
230	D-WP(C)/2771/2025	SARAT CHANDRA MALLA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	AOD20240000547C202500011
231	D-WP(C)/2772/2025	RAJA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
232	D-WP(C)/2773/2025	MURALI MOHAN MALLIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
233	D-WP(C)/2774/2025	PURANDAR GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
234	D-WP(C)/2775/2025	NRUSINGHA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
235	D-WP(C)/2777/2025	CHANCHALA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
236	D-WP(C)/2778/2025	NRUSINGHA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
237	D-WP(C)/2779/2025	PRAJAPATI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
238	D-WP(C)/2780/2025	TOFAN DAS VS	SIDHARTHA DAS VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/2781/2025	STATE OF ODISHA KAILASH HARPAL VS	DHANANJAYA MUND VS	// // 0	
240	D-WP(C)/2782/2025	STATE OF ODISHA MANDHAR GOUD VS	DHANANJAYA MUND VS	// // 0	
241	D-WP(C)/2783/2025	STATE OF ODISHA RAKESH BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
242	D-WP(C)/2784/2025	STATE OF ODISHA KHIRA SINDHU MAJHI VS	DHANANJAYA MUND VS	// // 0	
243	D-WP(C)/2785/2025	STATE OF ODISHA SHARBANA KUMAR DANSANA VS	TAPAN KUMAR BISWAL VS	// // 0	
244	D-WP(C)/2786/2025	STATE OF ODISHA A.HEMALATA VS R.D.C. BERHAMPUR	STHITI PRAGYAN SUNANDINI VS	// // 0	
245	D-WP(C)/2787/2025	AMAR HARIJAN VS	DHANANJAYA MUND VS	// // 0	
246	D-WP(C)/2788/2025	STATE OF ODISHA SANJAY KUMAR JAGADEV VS	SARAT CHANDRA MEKAP VS	// // 0	
247	D-WP(C)/2789/2025	STATE OF ODISHA M/S. PRACHI SARANGI VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202500002
248	D-WP(C)/2790/2025	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS ODISHA STATE HOUSING BOARD, BBSR VS	TAPAN KUMAR BISWAL VS	// // 0	
249	D-WP(C)/2791/2025	STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK SANKARLAL AGARWAL VS	BIKRAM PRATAP DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/2792/2025	TUSARIKANTI SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
251	D-WP(C)/2793/2025	NISKRANTA KUMAR LENKA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500004
252	D-WP(C)/2794/2025	BIJOYA KUMAR DASH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
253	D-WP(C)/2796/2025	M/S RAY AND RAY CONSTRUCTION VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500003
254	D-WP(C)/2798/2025	BHAGAT SINGH RANA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //	AOD20230000313C202500005
255	D-WP(C)/2799/2025	SHYAMSUNDAR DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
256	D-WP(C)/2801/2025	RASMITA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
257	D-WP(C)/2802/2025	SATYABADI CHAULIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
258	D-WP(C)/2803/2025	NARESH KUMAR SATPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	// 0 //	
259	D-WP(C)/2805/2025	MISHRA BHOINA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/2806/2025	PRATAP KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
261	D-WP(C)/2807/2025	KEDAR PRUSTY	LALIT KUMAR MAHARANA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/2262/2025	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/2808/2025	JAVED AKHTAR VS AUTHORIZED OFFICER, NEO GROWTH OFFICE, BBSR	PRAVAT KUMAR NAYAK VS	// 0 //	
263	D-WP(C)/2809/2025	SARAT KUMAR RATH VS R.T.O.CUTTACK	CHANDAN MISHRA VS	// 0 //	
264	D-WP(C)/2810/2025	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
265	D-WP(C)/2811/2025	JYOTSHNAMAYEE MOHAPOATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
266	D-WP(C)/2812/2025	BASANT KUMAR HOTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
267	D-WP(C)/2813/2025	KRISHNA KUMARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
268	D-WP(C)/2814/2025	PARBATI LENKA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
269	D-WP(C)/2815/2025	SACHIDANANDA PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
270	D-WP(C)/2816/2025	SUKANTI DANG VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
271	D-WP(C)/2818/2025	SUNANDAMAYEE MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
272	D-WP(C)/2819/2025	BIRENDRA SAHU VS	PRITAM KUMAR MOHANTY VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/2820/2025	STATE OF ODISHA THE GOVERING BODY OF PRANANATH AUTONOMOUS COLLEGE, KAPURDHATA	VS	// // 0	
274	D-WP(C)/2822/2025	STATE OF ODISHA M/S RAPAKA GOVINDA RAO, PANGIPUT, KORAPUT	VS	// // 0	
275	D-WP(C)/2823/2025	THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK RATNAKAR SAHU	KUNAL KUMAR SWAIN	// // 0	
276	D-WP(C)/2824/2025	STATE OF ODISHA SWARNALATA NAYAK	KUNAL KUMAR SWAIN	// // 0	
277	D-WP(C)/2825/2025	STATE OF ODISHA KEDARNATH JENA	SANATAN PANI	// // 0	
278	D-WP(C)/2826/2025	STATE OF ODISHA RUNIMA PRADHAN	SITAKANTA HOTA	// // 0	
279	D-WP(C)/2827/2025	STATE OF ODISHA MANAS KUMAR SAHOO	RABI NARAYAN MISHRA	// // 0	
280	D-WP(C)/2829/2025	STATE OF ODISHA MANORAMA SAHOO	DIPTI MOHAPATRA	// // 0	
281	D-WP(C)/2830/2025	STATE OF ODISHA CHITTRA MALLICK	SITAKANTA HOTA	// // 0	
282	D-WP(C)/2831/2025	STATE OF ODISHA BANDITA SWAIN	MOHIT AGARWAL	// // 0	
283	D-WP(C)/2833/2025	BERHAMPUR DEVELOPMENT AUTHORITY, BRAHMAPUR M/S. POWERMAX ENTERPRISES, BBSR	PRAKASH KUMAR JENA	// // 0	
		VS ASSISTANT COMMISSIONER OF STATE TAX, BBSR	VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/2835/2025	M/S. PANCHANAN BIRABARA JAGDEVRAJ, KHORDHA	MAADHAB LAL AGARWAL	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//	
285	D-WP(C)/2836/2025	KULAMANI PANDEY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
286	D-WP(C)/2838/2025	MAHINDRA AND MAHINDRA FINANCEIAL SERVICES LTD, HYDRABAD	SAVITRI DEVI PUNJABI	//	
		VS	VS	0	
		RANJIT KUMAR SINGH		//	
287	D-WP(C)/2839/2025	NIRMAL CHANDRA SAHOO	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
288	D-WP(C)/2842/2025	BANSHIDHAR BARIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
289	D-WP(C)/2844/2025	BHIMSEN @ BHIMASEN PRADHAN	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
290	D-WP(C)/2845/2025	NIRMAL SINGH	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
291	D-WP(C)/2846/2025	PANPOSH SUB DIVISIONAL HOUSE BUILDING CO-OP. SOCIETY, CUTTACK	PARANTRASA CHAKRAVARTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
292	D-WP(C)/2848/2025	DHANPATI SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
293	D-WP(C)/2850/2025	TILOTTAMA SETHI	GOURAV MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
294	D-WP(C)/2852/2025	M/S JSW ENERGY (UTKAL) LIMITED	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
295	D-WP(C)/2853/2025	SHANTI COMMERCIALS, CUTTACK	SUNIL MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL	EXCISE, ODISHA	//	
296	D-WP(C)/2854/2025	BIJAY KUMAR JENA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/2855/2025	RAMA CHANDRA SAHOO	SOUBHAGYA SWAIN	//	AOR20220001296C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/2856/2025	SWARNAPRABHA BISOI @ SWARNA PRAVA BISOI	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500007
		VS	VS	0	
		INCOME TAX OFFICER, WARD 2(1), BHUBANESWAR		//	
299	D-WP(C)/2857/2025	BINOD KUMAR SARANGI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/2858/2025	JADUMANI BAGH	JAYADEBA BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
301	D-WP(C)/2859/2025	SUNDAR MOHAN MAJHI	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/2860/2025	BIJAYLAXMI PANDA	SAMBIT RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/2861/2025	RASMITA KHILAR	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/2862/2025	M/S. TANMAYA AND TANUSREE, BOLANGIR	ITISHREE TRIPATHY	//	
		VS	VS	0	
		SUPDT. CGST AND CENTRAL EXCISE, BOLANGIR		//	
305	D-WP(C)/2863/2025	SANJUKTA NAG	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
306	D-WP(C)/2864/2025	RAJIB KUMAR HOTA	SUBRATA MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/2865/2025	MANAGING DIRECTOR, ORISSA MINING CORPORATION LTD., KHURDA HEMSAGAR AGRAWAL VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// // 0 //	
308	D-WP(C)/2866/2025	M/S. BHOI CONTRUCTION, BOLANGIR VS SUPDT., CGST AND CENTRAL EXCISE, BOLANGIR	ITISHREE TRIPATHY VS	// 0 //	
309	D-WP(C)/2867/2025	BAGARTY SUNA VS STATE OF ORISSA	NAMITA PATTANAIAK VS	// 0 //	
310	D-WP(C)/2870/2025	RAJIB KUMAR HOTA VS MANAGING DIRECTOR, ORISSA MONING CORPORATION LTD., KHURDA	SUBRATA MISHRA VS	// 0 //	
311	D-WP(C)/2872/2025	T ANAND RAO PATRO VS REGISTRAR, DISTRICT AND SESSIONS COURT, GANJAM	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500020
312	D-WP(C)/2873/2025	RADHAMOHAN PANIGRAHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
313	D-WP(C)/2874/2025	SHASI KUMAR JAIN VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //	
314	D-WP(C)/2876/2025	MOZAFAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
315	D-WP(C)/2879/2025	PRASANTA RANA VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //	
316	D-WP(C)/2880/2025	M/S PUSPAK RESTAURANT, HALADIAPADAR, GANJAM VS STATE OF ODISHA	MUSIK ANANDA GURU VS	// 0 //	
317	D-WP(C)/2881/2025	ASHWINI KUMAR MOHANTY VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/2882/2025	DR.KASHI BISWANATH SOREN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
319	D-WP(C)/2883/2025	AJAYA KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
320	D-WP(C)/2884/2025	NITYA KISHORE DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// () //	
321	D-WP(C)/2885/2025	PUSHPALATA SAHOO VS PRASANNA KUMAR SAHOO	BIJAYA KUMAR RAGADA VS	// () //	
322	D-WP(C)/2886/2025	MAA SAMALEI SELF HELP GROUP, LAXMIPUR, GANAPATI VS STATE OF ODISHA	ABHINAV KUMAR DAS VS	// () //	
323	D-WP(C)/2887/2025	SILICON INSTITUTE OF TECHNOLOGY, BBSR VS COMMISSIONER OF INCOME TAX, AAYAKAR BHAVAN, HYDERABAD, TELENGANA	GOURI MOHAN RATH VS	// () //	
324	D-WP(C)/2888/2025	SURENDRA MOHANTY VS STATE OF ODISHA	DEBABRATA DAS VS	// () //	
325	D-ABLAPL/2172/2025	PRAHALLAD MALLIK @ PAHALI MALLIK VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	/0 () //	
326	D-ABLAPL/2174/2025	ARAKHITA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /612 /2024 () //	
327	D-ABLAPL/2175/2025	SK. INTAJ VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /14 /2025 () //	
328	D-ABLAPL/2182/2025	HARSH AGRAWAL VS STATE OF ODISHA	SAMAPIKA MISHRA VS	RAJGANGPUR /14 /2025 () //	
329	D-ABLAPL/2185/2025	RACHIT RANJAN DAS @ RISHI	SONALI ROUT	KHANDAGIRI P.S. /8 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/2194/2025	SANTOSH KUMAR PRADHAN	SMRUTI RANJAN ROUT	GOPALPRASAD /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/2196/2025	SUSHANT KUMAR SAHOO @ SUSANT SAHOO	KRUSHNA CHANDRA DASH	AUL /693 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/2197/2025	SATYABRATA MOHANTY	ARJUNA CHARANA BEHERA	CUTTACK SADAR /619 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/2199/2025	SARAT CHANDRA KARA@KAR	PRAKASH CHANDRA DASH	KUDANAGARI /22 /2025	AOD20240000547C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/2204/2025	BHARAT CHANDRA SAHOO	ASHOK KUMAR SAHOO	BIDANASI /302 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/2205/2025	KARUNAKAR NAYAK	ANUGRAHA NARAYAN SAMANTRAY	NAUGAON /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/2206/2025	SAMBHU BANCHHOR	BYOMOKESH SAHOO	BOUDH /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/2207/2025	LUCKY BEHERA	AMULYA RATNA PANDA	PHULBANI TOWN /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/2216/2025	MOHAN MALIK@MALLICK	SANTOSH KUMAR MAHANTY	BERHAMPUR TOWN /367 /2024	AOD20240000242C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/2217/2025	MANARANJAN SWAIN @ MANU PRADHAN	S.S.RAY (2)	DHARAKOT PS /389 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/2222/2025	NIKHIL PAITAL	BICHITRA NARAYANA SATAPATHY	TIRTOL /106 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/2223/2025	STATE OF ODISHA BANSHIDHAR DASH VS	MANAS RANJAN BAUG VS	// CUTTACK SADAR /204 /2024 ()	AOR20220002374C202500009
342	D-ABLAPL/2227/2025	STATE OF ODISHA MIR MUNA @MIR SAMSDAD VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /37 /2024 ()	AOD20240000012C202500010
343	D-ABLAPL/2237/2025	STATE OF ODISHA MUNA ORAM VS	SANDEEP RAJ PANDA VS	// GHATAGAON /22 /2025 ()	
344	D-ABLAPL/2238/2025	STATE OF ODISHA RONY @ RANI @ ARABIND GARNAIK VS	KASHINATH PATTANAIAK VS	// RASOL /19 /2025 ()	
345	D-ABLAPL/2239/2025	STATE OF ODISHA SUDHAKAR NAYAK VS	SUNSHINE ANAND SWAIN VS	// CHOUDWAR /35 /2025 ()	AOD20240000548C202500003
346	D-ABLAPL/2240/2025	STATE OF ODISHA MAJURA BIRUA VS	SIDHARTHA DAS VS	// CUTTACK SADAR /555 /2024 ()	
347	D-ABLAPL/2242/2025	STATE OF ODISHA TUTAN SAHU VS	AMITAV TRIPATHY VS	// KANTAMAL /222 /2023 ()	
348	D-ABLAPL/2245/2025	STATE OF ODISHA JAYANTA KUMAR JENA VS	PRIYA RANJAN SINGH VS	// KHUNTUNI /171 /2019 ()	
349	D-ABLAPL/2249/2025	STATE OF ODISHA GHANASHYAM MAHALIK VS	DHARMENDRA SETHY VS	// KHANTAPADA /432 /2014 ()	
350	D-ABLAPL/2254/2025	STATE OF ODISHA RANJIT MANAHIRA VS	SURYAKANTA DWIBEDI VS	// BOUDH /404 /2024 ()	
351	D-ABLAPL/2255/2025	STATE OF ODISHA TRINATH BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /764 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/2256/2025	SIBA @ SIPU DEHURY VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	KEONJHAR SADAR /28 /2025 () //	AOD20240000656C202500001
353	D-ABLAPL/2257/2025	DHANESWAR PRADHAN @ LANDA @ LANDA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 () //	
354	D-ABLAPL/2258/2025	AMIR KHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /642 /2024 () //	AOD20240000612C202500004
355	D-ABLAPL/2260/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LINGARAJ P.S. /328 /2024 () //	
356	D-ABLAPL/2261/2025	SAFED SEKHAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /178 /2023 () //	
357	D-ABLAPL/2263/2025	HRUDA @ HRUDANANDA PENTHEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /74 /2022 () //	
358	D-ABLAPL/2270/2025	PRAMOD KUMAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /22 /2024 () //	
359	D-ABLAPL/2274/2025	ALOK NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /22 /2025 () //	
360	D-ABLAPL/2276/2025	LIPI SABAR VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIALI /475 /2024 () //	
361	D-ABLAPL/2279/2025	SK MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /394 /2024 () //	AOD20240000547C202500014
362	D-ABLAPL/2281/2025	SOURAV PATTNAIK VS STATE OF ODISHA	DIBYENDU CHAKRABARTY VS	INFOCITY PS /599 /2024 () //	
363	D-ABLAPL/2287/2025	GANESH SAHU @ GANESH NAIK	SUBHRANSU SEKHAR PANDA	RASOL /19 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/2295/2025	TOFAN KANHAR @ TOPHA KANHAR @ TAPHAN KANHAR	ANILAN SHAKTI PAUL	PHIRINGIA /45 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/2297/2025	JAGABANDHU MAHALIK	ANILAN SHAKTI PAUL	BHADRAK RURAL /108 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/2298/2025	JAYASHREE MAHAPATRA	ANILAN SHAKTI PAUL	NAYAPALLI P.S. /636 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/2301/2025	NIGAM LAHARI SAMANTRAY	RUCHI RAJGARHIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/2302/2025	MITHUN @ KABIRAJ JENA	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/2303/2025	SHYAMAGHAN BHUJABAL@SHYAMA	SUSANTA KUMAR BARAL	KHUNTUNI /13 /2025	AOR20220001297C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/2310/2025	KARIM MAHAMMAD@BUNTY	SUSANTA KUMAR BARAL	ATHGARH /9 /2025	AOR20220001297C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/2312/2025	MANAS MALLICK	JYOTIRMAYA SAHOO	CHANDAPUR /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/2313/2025	LAXMIDHAR SETHI	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/2326/2025	SOMANATH BHOI @ SUBANATH BHOI	SANKET TRIVEDY	LATHOR /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/2329/2025	BRAJASUNDAR SETHI	DIBYAJYOTI SAHOO	KENDRAPARA SADAR /680 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/2331/2025	STATE OF ODISHA BASANTA KUMAR MAHAPATRA VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /636 /2024 ()	
376	D-ABLAPL/2332/2025	STATE OF ODISHA SWAGAT PRADHAN VS	SANGRAMJIT PANDA VS	// BHADRAK TOWN /41 /2025 ()	
377	D-ABLAPL/2333/2025	STATE OF ODISHA PRESH KARTA @ PARESH VS	SOUMYA RANJAN MOHANTY VS	// HEMGIR /510 /2024 ()	
378	D-ABLAPL/2334/2025	STATE OF ODISHA MALAYA RANJAN MOHANTY VS	ANURAG PATI VS	// NIALI /229 /2023 ()	
379	D-ABLAPL/2335/2025	STATE OF ODISHA SUSHIL MALLIK @ DUKUDA VS	SUKANTA KUMAR NAYAK VS	// PIRAHAT P.S /251 /2024 ()	
380	D-ABLAPL/2336/2025	STATE OF ODISHA BADAL KUMAR @ SAMIR BEHERA @ SAMIRA KUMAR BEHERA VS	KEDEBANDRA BEHERA VS	// MARINE PS ARAKHAKUDA /16 /2024 ()	
381	D-ABLAPL/2338/2025	STATE OF ODISHA AMBIKA PRASAD MISHRA @ AMBIKA MISHRA VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /20 /2025 ()	
382	D-ABLAPL/2339/2025	STATE OF ODISHA NINI DASH @ NINI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHADRAK TOWN /751 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :21/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/2283/2025 CRLLP/ /	STATE OF ODISHA MP	CHITTA RANJAN SWAIN, A.G.A.	5/2025
2	D-CRLLP/2322/2025 CRLLP/ /	NIRANJAN SAHOO MP	SIVA SANKAR CHAINI	6/2025
3	D-TRPCRL/35386/2024 TRPCRL/1/2025	VICTIM MP	DR. BINODA KUMAR MISHRA	8/2025
4	D-TRPCRL/2314/2025 TRPCRL/ /	SANGRAM KESHARI SAHU MP	MANORANJAN MUDULI	9/2025
5	D-SA/293/2000 SA/293/2000	SRINIBASH DAS MP	M/S. M.SINHA,M/S.SOUMYA MISHRA,ABHISEK AGARWAL,RAMESH	15/2025
6	D-JCRLA/9360/2024 JCRLA/44/2024	LUSURI MUNDA MP	M/S. CHITTA RANJAN SAHU, PRAMOD KUMAR MISHRA, PRAFULLA	17/2025
7	D-RFA/90/2005 RFA/90/2005	MOHANLAL AGARWAL MP	M/S.AKHIL MOHAPATRA	21/2025
8	D-TRP(C)/10608/2024 TRP(C)/61/2024	DR.PRATIK SWAIN MP	BIBEKANANDA BHUYAN	23/2025
9	D-RVWPET/335/2012 RVWPET/335/2012	FOOD CO.OF INDIA MP	M/S.SRIKANT KU.NAYAK	25/2025
10	D-RVWPET/336/2012 RVWPET/336/2012	FOOD CO.OF INDIA MP	M/S.SRIKANT KU.NAYAK	26/2025
11	D-CONTC/40360/2024 CONTC/7323/2024	MANORANJAN PATNAIK MP	BIBHU PRASAD DAS	27/2025
12	D-RVWPET/337/2012 RVWPET/337/2012	FOOD CO.OF INDIA MP	M/S.SRIKANT KU.NAYAK	27/2025
13	D-RVWPET/353/2012 RVWPET/353/2012	FOOD CO.OF INDIA MP	M/S.SRIKANT KU.NAYAK	28/2025
14	D-RVWPET/2817/2025 RVWPET/ /	KUMUDINI BEHERA MP	SUSHANTA KUMAR JOSHI	29/2025
15	D-RVWPET/1035/2025 RVWPET/ /	BICHITRA KU.JENA MP	ADV.	30/2025
16	D-RVWPET/2869/2025 RVWPET/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C.	31/2025
17	D-RPFAM/1460/2025 RPFAM/ /	SANJAYA KUMAR NAYAK MP	BYOMAKESH TRIPATHY	49/2025
18	D-FAO/2755/2025 FAO/ /	EXECUTIVE ENGINEER,BERHAMPUR ELE MP	CHANDRA KISHOR MOHANTY,GANJAM	50/2025
19	D-MATA/55107/2024 MATA/31/2025	RANJAN KUMAR PAIKARAY MP	CHANDRAKANTA NAYAK	50/2025
20	D-FAO/50302/2024 FAO/572/2024	LEGAL MANAGER, M/S. ORIENTAL INSUR MP	SOMNATH ROY KHURDA	51/2025
21	D-MATA/55107/2024 MATA/31/2025	RANJAN KUMAR PAIKARAY MP	CHANDRAKANTA NAYAK	51/2025
22	D-MATA/38973/2024 MATA/332/2024	DEBASISH DASH MP	SAMIR KUMAR MISHRA (SR. ADV.)	52/2025
23	D-FAO/49677/2024 FAO/549/2024	SUSANTA KUMAR PRADHAN MP	LAXMIKANTA MOHANTY	52/2025
24	D-FAO/2871/2025 FAO/ /	BHASKAR CHANDRA PATTNAIK MP	SMITA RANJAN PATNAIK	53/2025
25	D-CRLREV/29272/2024 CRLREV/584/2024	RAJENDRA MALLIK MP	HARAPRASAD PANDA	58/2025
26	D-CRLREV/29474/2024	KAILASH CHANDRA MOHANTY	HARAPRASAD PANDA	

	CRLREV/588/2024	MP		59/2025
27	D-CRLREV/139/2024	TAPAS RANJAN BISWAL	SATYA RANJAN MULIA	
	CRLREV/5/2024	MP		60/2025
28	D-CRLREV/39037/2024	MANCHAN SAHU	SUSANTA KUMAR TRIPATHY	
	CRLREV/758/2024	MP		61/2025
29	D-CRLREV/2277/2025	BIDYADHAR MAJHI	SOUBHAGYA SWAIN	
	CRLREV/ /	MP		62/2025
30	D-CRLREV/2277/2025	BIDYADHAR MAJHI	SOUBHAGYA SWAIN	
	CRLREV/ /	MP		63/2025
31	D-CRLREV/2277/2025	BIDYADHAR MAJHI	SOUBHAGYA SWAIN	
	CRLREV/ /	MP		64/2025
32	D-CRLREV/2315/2025	SUSHANT SAMAL	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		65/2025
33	D-CRLREV/2320/2025	NARENDRA RAY CHOUDHURY @ NARENDRA KUMAR RANWISHERA	NARENDRA RAY CHOUDHURY	
	CRLREV/ /	MP		66/2025
34	D-CRLREV/2320/2025	NARENDRA RAY CHOUDHURY @ NARENDRA KUMAR RANWISHERA	NARENDRA RAY CHOUDHURY	
	CRLREV/ /	MP		67/2025
35	D-BLAPL/14465/2023	NISHANT PRAKASH JAISWAL	PABITRA KUMAR PAIK	
	BLAPL/14465/2023	MP		84/2025
36	D-BLAPL/670/2025	HEMANTA BEHERA		
	BLAPL/333/2025	MP		85/2025
37	D-BLAPL/37884/2024	SARAT NAYAK @ MADHIA	BHABANI SHANKAR DASPARIDA	
	BLAPL/12712/2024	MP		86/2025
38	D-BLAPL/1349/2025	PRASANTA RANASINGH	SATYAJIT MOHAPATRA	
	BLAPL/554/2025	MP		87/2025
39	D-BLAPL/3262/2024	SILU @ SURESH BEHERA	BISWORANJAN SWAIN, M/S.AJIT KU. PANDA,, A.. MOHAPATRA, B.K.	
	BLAPL/852/2024	MP		88/2025
40	D-BLAPL/1068/2025	GOPAL KRUSHNA SAHU	PRONROY MOHANTY	
	BLAPL/ /	MP		89/2025
41	D-CMP/2702/2025	NARAYAN PATRA	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		102/2025
42	D-CMP/2683/2025	BISWARANJITA SAHOO	GYANALOKA MOHANTY	
	CMP/ /	MP		103/2025
43	D-CMP/634/2017	SUNA DEI @ BEHERA	MR.S.K.NAYAK	
	CMP/634/2017	MP		104/2025
44	D-CMP/53307/2024	KRISHNA DASH	HIMANSHU SEKHAR MISHRA	
	CMP/91/2025	MP		105/2025
45	D-CMP/54209/2024	NARAYAN ACHARYA	BHASKAR CHANDRA PANDA	
	CMP/1499/2024	MP		106/2025
46	D-CMP/2050/2025	RABINDRANATH SAMAL	MANAS RANJAN DASH	
	CMP/84/2025	MP		107/2025
47	D-CMP/53257/2024	SURENDRA KUMAR SAHOO@SURENDRA SAHOO	SIAMOTA MISHRA	
	CMP/96/2025	MP		108/2025
48	D-CMP/53680/2024	SURENDRA KUMAR SAHOO @ SURENDRA SAHOO	SIAMOTA MISHRA	
	CMP/97/2025	MP		109/2025
49	D-CMP/63/2025	RUNU MAHARANA	SISIR KUMAR PUROHIT	
	CMP/9/2025	MP		110/2025
50	D-CMP/51425/2024	RUKMANI SAHOO	SUKANTA KUMAR NAYAK	
	CMP/63/2025	MP		111/2025
51	D-RSA/231/2002	JAGANNATH MISHRA	M/S.S.MISRA	
	RSA/231/2002	MP		112/2025
52	D-CMP/2878/2025	RAJIB KUMAR PUJHARI	LAXMINARAYAN PATEL	
	CMP/ /	MP		112/2025
53	D-RSA/55162/2024	VYASANAGAR MUNICIPALITY,,JAJPUR	PRATAP KESHARI DEO	
	RSA/ /	MP		113/2025
54	D-CMP/2875/2025	HADIA SETHI	SANTOSH KUMAR MAHANTY	
	CMP/ /	MP		113/2025
55	D-RSA/2804/2025	SATYABHAMA SATPATHY	BIKRAM RATH	
	RSA/ /	MP		114/2025
56	D-CMP/52072/2024	SUKANTA KAR	SUKANTA KUMAR NAYAK	
	CMP/99/2025	MP		114/2025
57	D-RSA/2821/2025	GOLAPA MOHANTA	SUSANTA KUMAR DASH, (SR.ADV.)	
	RSA/ /	MP		115/2025

58	D-RSA/2821/2025 RSA/ /	GOLAPA MOHANTA MP	SUSANTA KUMAR DASH, (SR.ADV.)	116/2025
59	D-RSA/2821/2025 RSA/ /	GOLAPA MOHANTA MP	SUSANTA KUMAR DASH, (SR.ADV.)	117/2025
60	D-RSA/2832/2025 RSA/ /	BIJAYALAXMI DAS MP	AMIT PRASAD BOSE	118/2025
61	D-RSA/2834/2025 RSA/ /	BIJAYALAXMI DAS MP	AMIT PRASAD BOSE	119/2025
62	D-ABLAPL/36098/2024 ABLAPL/14033/2024	UTTAMA BEHERA MP		185/2025
63	D-ABLAPL/36212/2024 ABLAPL/14178/2024	KANHA JENA MP		186/2025
64	D-ABLAPL/7751/2021 ABLAPL/7751/2021	ARUP KUMAR MALLIK MP	JAJATI KESHARI KHUNTIA	187/2025
65	D-ABLAPL/34393/2024 ABLAPL/13103/2024	PYARILAL KHAMARI MP		188/2025
66	D-ABLAPL/33946/2024 ABLAPL/12782/2024	ABDUL MAZID KHAN MP		189/2025
67	D-ABLAPL/8446/2019 ABLAPL/8446/2019	BINOD SAHU@BINOD KUMAR SAHU MP		190/2025
68	D-ABLAPL/28403/2024 ABLAPL/10550/2024	SANGRAM KESHARI PATTNAIK MP		191/2025
69	D-CRLA/1170/2025 CRLA/ /	SUSHANTA SAHU@SUSHANT KUMAR SAHUBHUBHU PRASAD TRIPATHY MP		257/2025
70	D-CRLA/47/2020 CRLA/47/2020	DEBA MAJHI MP	HIMANSHU BHUSAN DASH	258/2025
71	D-CRLA/2233/2025 CRLA/ /	PRAKASH NAYAK MP	DIGAMBAR SETHI	259/2025
72	D-CRLA/2233/2025 CRLA/ /	PRAKASH NAYAK MP	DIGAMBAR SETHI	260/2025
73	D-CRLA/2268/2025 CRLA/ /	ASWINI KHARSEL @ PATEL MP	SUBODH KUMAR MOHANTY	261/2025
74	D-CRLA/2268/2025 CRLA/ /	ASWINI KHARSEL @ PATEL MP	SUBODH KUMAR MOHANTY	262/2025
75	D-CRLA/1178/2023 CRLA/1178/2023	BISWANATH BUDDHIA MP	TIRTH KUMAR SAHU	263/2025
76	D-CRLA/2275/2025 CRLA/ /	NARAYAN MAHARANA MP	JYOTIRMAYA SAHOO	264/2025
77	D-CRLA/2275/2025 CRLA/ /	NARAYAN MAHARANA MP	JYOTIRMAYA SAHOO	265/2025
78	D-CRLA/35061/2024 CRLA/1248/2024	GANESH CHANDRA JENA MP	BISWAJIT TRIPATHY	266/2025
79	D-CRLA/2327/2025 CRLA/ /	SUJAY MALLICK MP	TANMAYA KUMAR MOHANTY	267/2025
80	D-CRLA/2327/2025 CRLA/ /	SUJAY MALLICK MP	TANMAYA KUMAR MOHANTY	268/2025
81	D-CRLMC/21478/2024 CRLMC/2810/2024	PRASANTA DAS@PASA MP		271/2025
82	D-CRLMC/385/2025 CRLMC/158/2025	SARAJU@SAROJA@SAROJ NAIK MP		272/2025
83	D-CRLMC/7909/2024 CRLMC/856/2024	MANASA JENA MP		273/2025
84	D-CRLMC/2189/2025 CRLMC/300/2025	SASHANKA SHEKHAR MOHANTY MP	SATYABRATA MOHANTY 1	274/2025
85	D-CRLMC/2190/2025 CRLMC/ /	BAIRI REDDY @ B.BAIRI REDDY MP	PRASANNA KUMAR MISHRA	275/2025
86	D-CRLMC/2208/2025 CRLMC/ /	GANGADHAR LENKA MP	NISHIKANTA MISHRA	276/2025
87	D-CRLMC/2215/2025 CRLMC/ /	RAMESH CHANDRA MAHALIK MP	NISHIKANT MISHRA	277/2025
88	D-MACA/2740/2025 MACA/ /	SUDHASHREE PATTNAIK MP	AKSHAYA KUMAR PATI	277/2025
89	D-MACA/2740/2025	SUDHASHREE PATTNAIK	AKSHAYA KUMAR PATI	

	MACA/ /	MP		278/2025
90	D-CRLMC/21297/2024 CRLMC/2864/2024	SUBASH BEHERA MP		278/2025
91	D-CRLMC/2253/2025 CRLMC/ /	MINAKETAN BEHERA MP	BHABANI SHANKAR DASPARIDA	279/2025
92	D-MACA/1963/2025 MACA/ /	MANAGER, CLAIM-(LEGAL) IFFCO-TOKIO MP	ORIENTAL INSURANCE CO.LTD.,KHURDA	279/2025
93	D-MACA/52594/2024 MACA/80/2025	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	GAMESA NICHANDRA SAHOO	280/2025
94	D-CRLMC/2262/2025 CRLMC/ /	SHASHANKA SEKHAR @ SASANKA SAHUBHOJRAJ SETH MP		280/2025
95	D-MACA/52594/2024 MACA/80/2025	D.M.,UNITED INDIA INSURANCE CO. LTD. MP	GAMESA NICHANDRA SAHOO	281/2025
96	D-CRLMC/39350/2024 CRLMC/276/2025	P.ANIL KUMAR PATRA MP	DIPTI RANJAN MOHAPATRA	281/2025
97	D-MACA/53793/2024 MACA/88/2025	DEBAJANI KANUNGO MP	DILLIP KUMAR MOHAPATRA	282/2025
98	D-MACA/54169/2024 MACA/81/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIBEKANANDA UDGATA	283/2025
99	D-MACA/54169/2024 MACA/81/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIBEKANANDA UDGATA	284/2025
100	D-MACA/54169/2024 MACA/81/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIBEKANANDA UDGATA	285/2025
101	D-MACA/2847/2025 MACA/ /	KESHAB PRUSTY MP	BISWAJIT MOHANTY	286/2025
102	D-MACA/2847/2025 MACA/ /	KESHAB PRUSTY MP	BISWAJIT MOHANTY	287/2025
103	D-MACA/2849/2025 MACA/ /	SUJATA SAMAL MP	ARPIT SARANGI	288/2025
104	D-MACA/1262/2018 MACA/1262/2018	HURSHIKESH SAHOO MP		289/2025
105	D-MACA/2868/2025 MACA/ /	KALYANI MALAKAR MP	ARPIT SARANGI	290/2025
106	D-WA/2678/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	584/2025
107	D-WA/2678/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	585/2025
108	D-WA/2696/2025 WA/ /	RANJIT KUMAR MEHER MP	SUJATA JENA	586/2025
109	D-WA/2696/2025 WA/ /	RANJIT KUMAR MEHER MP	SUJATA JENA	587/2025
110	D-WA/49740/2024 WA/3190/2024	SARAT CHANDRA PATRA MP	SANJIB MOHANTY	588/2025
111	D-WA/2679/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A.	589/2025
112	D-WA/2679/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A.	590/2025
113	D-WA/2680/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	591/2025
114	D-WA/2680/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	592/2025
115	D-WA/2681/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	593/2025
116	D-WA/2681/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	594/2025
117	D-WA/49797/2024 WA/3195/2024	RANJAN KUMAR PRAHARAJ MP	CHAKRADHAR SINGH	595/2025
118	D-WA/2744/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	596/2025
119	D-WA/2744/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	597/2025
120	D-WA/19576/2024 WA/972/2024	NTPC LTD,ANGUL MP	BHABANI SANKAR TRIPATHY (1)	598/2025

121	D-WA/2759/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	599/2025
122	D-WA/2759/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	600/2025
123	D-WA/2759/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	601/2025
124	D-WA/2764/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	602/2025
125	D-WA/2764/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	603/2025
126	D-WA/2764/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	604/2025
127	D-WA/2851/2025 WA/ /	CUTTACK CENTRAL CO-OP. BANK LTD., MP	CUTTACK ANJALI TRIPATHY	605/2025
128	D-WA/2851/2025 WA/ /	CUTTACK CENTRAL CO-OP. BANK LTD., MP	CUTTACK ANJALI TRIPATHY	606/2025
129	D-WA/2851/2025 WA/ /	CUTTACK CENTRAL CO-OP. BANK LTD., MP	CUTTACK ANJALI TRIPATHY	607/2025
130	D-WA/2776/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	608/2025
131	D-WA/2776/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	609/2025
132	D-WA/2776/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	610/2025
133	D-WA/2795/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	611/2025
134	D-WA/2795/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	612/2025
135	D-WA/2795/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	613/2025
136	D-WP(C)/2688/2025 WP(C)/ /	M/S. K.P. SUGANDH LIMITED, SAMBALPUR MP	RAJESH PATRA	1209/2025
137	D-WP(C)/2690/2025 WP(C)/ /	LIJA MOHANTY MP	ARUN KUMAR PATRA	1210/2025
138	D-WP(C)/16640/2021 WP(C)/16640/2021	KASHINATH BEHERA MP	RAJIB LOCHAN PATTNAIK	1211/2025
139	D-WP(C)/2694/2025 WP(C)/ /	ARAKHITA JENA MP	PARSURAM PARIJA	1212/2025
140	D-WP(C)/2695/2025 WP(C)/ /	DR.SATYAPRIYA DASH MP	PRATAP KUMAR BEHERA	1213/2025
141	D-WP(C)/2698/2025 WP(C)/2238/2025	PROMOD BEHERA MP	NIRANJAN LENKA	1214/2025
142	D-WP(C)/51795/2024 WP(C)/32003/2024	SECRETARY, JAGA KALIA SHAKTI WSHG, MP	PRANJAN KUMAR DAS	1215/2025
143	D-WP(C)/1463/2024 WP(C)/780/2024	RANJIT KUMAR BISI MP	PRASANNA KUMAR MISHRA	1216/2025
144	D-WP(C)/37879/2024 WP(C)/23177/2024	ROJESH NAYAK MP	KUMARBAR NAYAK	1217/2025
145	D-WP(C)/45506/2024 WP(C)/27257/2024	N.SANTA RAO MP	DEEPALI MAHAPATRA	1218/2025
146	D-WP(C)/2709/2025 WP(C)/ /	MANORAMA PRADHAN MP	DR.PURUSOTTAM CHULI	1219/2025
147	D-WP(C)/2716/2025 WP(C)/ /	MAMITA DIGAL MP	BIDYADHAR MANSING	1220/2025
148	D-WP(C)/2724/2025 WP(C)/ /	KRUSHNA CHANDRA SETHI MP	KRISHNA CHANDRA SAHU	1221/2025
149	D-WP(C)/2728/2025 WP(C)/ /	SANYASI SETHI MP	KRISHNA CHANDRA SAHU	1222/2025
150	D-WP(C)/762/2025 WP(C)/761/2025	SANTOSH KUMAR PRADHAN MP	SUKANTA KUMAR DALAI	1223/2025
151	D-WP(C)/2730/2025 WP(C)/ /	SASANKA SEKHAR DAS MP	SUBASH CHANDRA PUSPALAKA	1224/2025
152	D-WP(C)/40552/2024	AJAY KUMAR SAHU		

	WP(C)/24429/2024	MP		1225/2025
153	D-WP(C)/45768/2024	SANATAN PRADHAN	ARUN KUMAR MISHRA 2	
	WP(C)/26848/2024	MP		1226/2025
154	D-WP(C)/2685/2025	SANGHAMITRA PANIGRAHI	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		1227/2025
155	D-WP(C)/54769/2024	PRADEEP GUPTA	M MALLESWARAM	
	WP(C)/ /	MP		1228/2025
156	D-WP(C)/54850/2024	ABHIMANYU SAMANTA SINGHAR HIGHER SECONDARY SCHOOL		
	WP(C)/695/2025	MP		1229/2025
157	D-WP(C)/2742/2025	DR.PREETAM @ PRITAM KUMAR KAR	AVIJIT MISHRA	
	WP(C)/2242/2025	MP		1231/2025
158	D-WP(C)/2746/2025	LINGARAJ NAIK	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		1232/2025
159	D-WP(C)/18319/2021	ISWAR CHANDRA SWAIN		
	WP(C)/18319/2021	MP		1233/2025
160	D-WP(C)/2689/2025	SIDDHARTHA SWARUP JENA	LALITENDU MISHRA	
	WP(C)/ /	MP		1234/2025
161	D-WP(C)/2758/2025	BIHARI MAJHI	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		1235/2025
162	D-WP(C)/2767/2025	LALIT KUMAR NIAL	ALOK KUMAR PANDA	
	WP(C)/2247/2025	MP		1236/2025
163	D-WP(C)/53146/2024	MAA BANADURGA WOMEN S H G, BHADIRSKA	YAMJIT ROUT	
	WP(C)/2140/2025	MP		1237/2025
164	D-WP(C)/2768/2025	SUBHASISH MOHANTY	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		1238/2025
165	D-WP(C)/2769/2025	PITAMBAR SAGARIA	ALOK KUMAR PANDA	
	WP(C)/2250/2025	MP		1239/2025
166	D-WP(C)/2785/2025	SHARBANA KUMAR DANSANA	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		1240/2025
167	D-WP(C)/2788/2025	SANJAY KUMAR JAGADEV	SARAT CHANDRA MEKAP	
	WP(C)/ /	MP		1241/2025
168	D-WP(C)/12615/2024	NARAYAN SUKLA	SASWATI MOHAPATRA	
	WP(C)/7056/2024	MP		1242/2025
169	D-WP(C)/12964/2024	PRADEEP KUMAR PANDA	SASWATI MOHAPATRA	
	WP(C)/7530/2024	MP		1243/2025
170	D-WP(C)/2790/2025	ODISHA STATE HOUSING BOARD, BBSR	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		1244/2025
171	D-WP(C)/53741/2024	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/32988/2024	MP		1245/2025
172	D-WP(C)/45583/2024	MADHAB MAJHI	SUSHANTA KUMAR JOSHI	
	WP(C)/26909/2024	MP		1246/2025
173	D-WP(C)/2803/2025	NARESH KUMAR SATPATHY	JITENDRA KUMAR MISHRA 2	
	WP(C)/ /	MP		1247/2025
174	D-WP(C)/13648/2022	PANKAJ MEHER		
	WP(C)/13648/2022	MP		1248/2025
175	D-WP(C)/2807/2025	KEDAR PRUSTY	LALIT KUMAR MAHARANA	
	WP(C)/2262/2025	MP		1249/2025
176	D-WP(C)/19265/2022	SUKANTA KUMAR JENA		
	WP(C)/19265/2022	MP		1250/2025
177	D-WP(C)/2819/2025	BIRENDRA SAHU	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		1251/2025
178	D-WP(C)/2822/2025	M/S RAPAKA GOVINDA RAO, PANGIPUT, BIRAPUNI	PRASAD MOHANTY	
	WP(C)/ /	MP		1252/2025
179	D-WP(C)/2826/2025	RUNIMA PRADHAN	SITAKANTA HOTA	
	WP(C)/ /	MP		1253/2025
180	D-WP(C)/2789/2025	M/S. PRACHI SARANGI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		1254/2025
181	D-WP(C)/2827/2025	MANAS KUMAR SAHOO	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		1255/2025
182	D-WP(C)/2830/2025	CHITTRA MALLICK	SITAKANTA HOTA	
	WP(C)/ /	MP		1256/2025
183	D-WP(C)/2833/2025	M/S. POWERMAX ENTERPRISES, BBSR	PRAKASH KUMAR JENA	
	WP(C)/ /	MP		1257/2025

184	D-WP(C)/2835/2025 WP(C)/ /	M/S. PANCHANAN BIRABARA JAGDEVRAJ, KHANDHAL AGARWAL MP		1258/2025
185	D-WP(C)/2836/2025 WP(C)/ /	KULAMANI PANDEY MP	AMIT PRASAD BOSE	1259/2025
186	D-WP(C)/666/2025 WP(C)/703/2025	JAGABANDHU PRADHAN MP	AMIT PRASAD BOSE	1260/2025
187	D-WP(C)/2848/2025 WP(C)/ /	DHANPATI SAHU MP	AMIT PRASAD BOSE	1261/2025
188	D-WP(C)/2796/2025 WP(C)/ /	M/S RAY AND RAY CONSTRUCTION MP	KANANBALA ROY CHOUDHURY	1262/2025
189	D-WP(C)/1524/2025 WP(C)/ /	SATYA NARAYAN SAHU MP	SATYA NARAYAN MISHRA 4	1263/2025
190	D-WP(C)/2850/2025 WP(C)/ /	TILOTTAMA SETHI MP	GOURAV MOHANTY	1264/2025
191	D-WP(C)/2850/2025 WP(C)/ /	TILOTTAMA SETHI MP	GOURAV MOHANTY	1265/2025
192	D-WP(C)/2852/2025 WP(C)/ /	M/S JSW ENERGY (UTKAL) LIMITED MP	SARADA PRASANNA SARANGI	1266/2025
193	D-WP(C)/2853/2025 WP(C)/ /	SHANTI COMMERCIALS, CUTTACK MP	SUNIL MISHRA	1267/2025
194	D-WP(C)/2857/2025 WP(C)/ /	BINOD KUMAR SARANGI MP	LAXMIKANTA MOHANTY	1268/2025
195	D-WP(C)/53131/2024 WP(C)/2215/2025	JANARDAN HARICHANDAN MP	SUBHASIS MOHAPATRA	1269/2025
196	D-WP(C)/2864/2025 WP(C)/ /	RAJIB KUMAR HOTA MP	SUBRATA MISHRA	1270/2025
197	D-WP(C)/2865/2025 WP(C)/ /	HEMSAGAR AGRAWAL MP	NAMITA PATTANAIAK	1271/2025
198	D-WP(C)/2867/2025 WP(C)/ /	BAGARTY SUNA MP	NAMITA PATTANAIAK	1272/2025
199	D-WP(C)/2870/2025 WP(C)/ /	RAJIB KUMAR HOTA MP	SUBRATA MISHRA	1273/2025
200	D-WP(C)/2874/2025 WP(C)/ /	SHASI KUMAR JAIN MP	NAMITA PATTANAIAK	1274/2025
201	D-WP(C)/2879/2025 WP(C)/ /	PRASANTA RANA MP	NAMITA PATTANAIAK	1275/2025
202	D-WP(C)/2880/2025 WP(C)/ /	M/S PUSPAK RESTAURANT, HALADIAPADA, KOUSIKANANDA GURU MP		1276/2025
203	D-WP(C)/2855/2025 WP(C)/ /	RAMA CHANDRA SAHOO MP	SOUBHAGYA SWAIN	1277/2025
204	D-WP(C)/2882/2025 WP(C)/ /	DR.KASHI BISWANATH SOREN MP	SHASHI BHUSAN JENA	1278/2025
205	D-WP(C)/2881/2025 WP(C)/ /	ASHWINI KUMAR MOHANTY MP	DEBABRATA DAS	1279/2025
206	D-WP(C)/2856/2025 WP(C)/ /	SWARNAPRABHA BISOI @ SWARNA PRAKASH MP	BIBOD KUMAR SAHOO	1280/2025
207	D-WP(C)/2884/2025 WP(C)/ /	NITYA KISHORE DAS MP	SIDHARTH SHANKAR PADHY	1281/2025
208	D-WP(C)/38951/2024 WP(C)/25338/2024	KALU CHARAN RANASINGH MP	AJAYA KUMAR PRADHAN	1282/2025
209	D-WP(C)/2883/2025 WP(C)/ /	AJAYA KUMAR NAYAK MP	SHASHI BHUSAN JENA	1283/2025
210	D-WP(C)/2887/2025 WP(C)/ /	SILICON INSTITUTE OF TECHNOLOGY, BBSR MP	SOURI MOHAN RATH	1284/2025
211	D-WP(C)/2888/2025 WP(C)/ /	SURENDRA MOHANTY MP	DEBABRATA DAS	1285/2025